

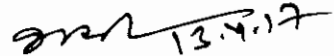
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 18.04.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2422/14 Smt. Mitu Vs. Mahesh Kumar Pipliwal	G.K. Garg	Madhukar Sharma
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Criminal Revision Petition No. 89/16 Narendra Singh Vs. Smt. Dharmendri	T.C. Sharma	Dilip Khandelwal
3	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil Second Appeal No.77/92 Jagdish Chand Vs. Prem Devi	M.M.Ranjan	P.K. Agrawal
4	Ms. Archana Mantri , Advocate	S.B. Civil Second Appeal No. 339/05 Mewad Motors Company Vs. Sardar Rajender Singh	R.P.Garg	Ashok Sharma
5	Sh.P.K. Kasliwal, Advocate	S.B. Civil Tranfer Application No. 24/15 Smt. Rashmi Runwal Vs. Sh. Vikas Tailor	Rahul Agarwal	Sudesh Bansal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)

Mediation Centre, Rajasthan High Court

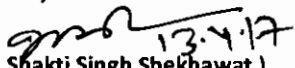
Jaipur Bench, Jaipur

Cause List Date 20.04.2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No.60/14 M/S Shri Subham Builders & colonizers Vs. Mayura Township Project Develpers Pvt. Ltd.	Sanjay Joshi	K.S. Sharma
2	Sh. Ajeet Bhandari, Advocate	S.B. Civil Second Appeal No. 317/97 Laxmi Narain Vs Satya Narain	Alok Garg	J.P. Goyal
3	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Cr. Misc. Petition No. S3/2016 Sajal Goyal vs. State	S.K. Beniwal	
4	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gorishankar Gautam
5	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Civil Writ Petition No. 14075/15, 14409/15 & 14993/15 Dilip Singh Rathore Vs. Meghna	Arvind Sharma	Rajneesh Gupta
6	Sh. A.K. Bajpai , Advocate	D.B. Civil Misc. Appeal No. 2783/14 Gazala Tabssum Vs. Abdul Hameed	Sanjay Singhal	P.S. Sharma
7	Sh. Ashwani Chobisa , Advocate	S.B. Cri. Revision Petition No. 1057/14 Santosh Bai Vs. State	Anuroop Singhi	G.S. Gautam
8	Smt. Nirmala Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 3278/16 Mukesh Gaur Vs. State	S.K. Saksena	Ravindra Paliwal
9	Sh. Shashi Bhushan Gupta , Advocate	S.B. Cr. Misc. Petition No. 4322/15 Ranjan Kanwar Nathwat Vs. State	S. Gaharana	Mahesh Gupta
10	Ms. Raj Sharma , Advocate	D.B. Civil Misc. Appeal No. 3809/14 Arvind Kumar Vs. Neelam	Rinesh Gupta	Govind Choudhary
11	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. S2/16 Amit Garg Vs. State	Vivek Goyal	Usha Gupta
12	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma
13	Sh. Alok Garg, Advocate	D.B. Civil Special Appeal No. 490/15 Director National Institute Of Ayurved Vs. Central Govt. Industrail cum Labur Court & Anr.	M.D. Agrawal	Dharmendra Jain
14	Sh. Alok Garg, Advocate	S. B. Civil First Appeal No. 269/11 Chogalal Vs. Laxman Singh	Praveen Jain	Dr. A.S. Khangarot
15	Sh. Ashok Sharma, Advocate	S.B. Cr. Misc. Petition No. 6457/15 Pradeep Nagpal Vs. State	H.C. Ganeshia	Madhav Mitra
16	Sh. Vikas Jain, Advocate	S.B. Civil First Appeal No. 118/97 Ratan Lal Vs. Gyan Swaroop	Rajesh Kapoor	Rajeev Surana
17	Sh. S.P. Mathur, Advocate	S.B. Civil First Appeal No. 148/10 & 263/11 Akhilesh Arya Vs. Ajit Kumar	Rajneesh Gupta	V.S. Chauhan

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